

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 133**

**CP No. 7/Chd/Hry/2020**

**IN THE MATTER OF:-**

**Vijay Chhabra**

...

**Petitioner**

**Versus**

**V. D. Concerette Flooring Pvt. Ltd.**

...

**Respondents**

**Under Section: Sec. 241(1) Sec. 242(4)**

**Order delivered on 12.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.08.2024.

**Sd/-**

**Court Officer**

July 12, 2024